

[Print](#)**Defective Case Register from 2025-11-27 to 2025-11-27**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/48267/2025	KALPITA GARANAIAK	2025-11-27	1. Page Nos 84 to 86 96 97 104 Are Not Legible.
2	D-CRLREV/36401/2025	SAROJ KUMAR DASH	2025-11-27	1. Bail application mentioned instead of CRLREV an Affidavit .
3	D-CONTC/48131/2025	ADV.	2025-11-27	1. Date of CONTC disposal not correctly furnished in Index, Synopsis, date chart and cause title.
4	D-CONTC/48183/2025	ADV.	2025-11-27	1. Reference certificate not furnished.
5	D-CONTC/48651/2025	ADV.	2025-11-27	3rd line of para no.3 left blanks.
6	D-BLAPL/36371/2025	PRASANNA KUMAR MISHRA	2025-11-27	i) Page no. 10 not properly scanned.
7	D-WP(C)/48678/2025	SUBHADUTTA ROUTRAY	2025-11-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of petitioner not correct in affidavit
8	D-WA/48467/2025	SARADA PRASANNA SARANGI	2025-11-27	C. copy of impugned order not filed. i) Legible copy of Page no. 76 to 78, 81 to 83, 87 to 98 are to be filed. ii) Op no. 2 wp(c) not made a party in appeal memo. iii) Status of the appellant not furnished. iv) Provision of law not furnished in I.A. no.4542/2025. v) C., copy of impugned order not filed. Put up for SR after removal of defects.
9	D-CRLA/36383/2025	AMIT KUMAR NATH	2025-11-27	1. Court Fee Rs-6/- to be paid i) Deposition of P.W. no. 5 7 8 9 13 are relatives of victim attached in the file. ii) Passed U/S 8 of POCSO act not mention in synopsis. iii) Para no. not correctly furnished in declaration of I.A. no.3245/2025.
10	D-ABLAPL/36247/2025	ARIJEET MISHRA	2025-11-27	1. Para 4 appearing twice and Para 5 not found. 2. Details of Victim in Annexure 1.
11	D-WP(C)/48344/2025	KUNAL KUMAR SWAIN	2025-11-27	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 16 to 26 32 and 36 not neat
12	D-CRLMC/36520/2025	AKHAND	2025-11-27	1. Certified copy of order dated 03.10.2023 not filed.
13	D-BLAPL/36379/2025	PRANAYA SWAIN	2025-11-27	20-VERNACULAR CERTIFICATE NOT FURNISHED. i) Page no. 10 not legible. ii). Name Of The Filing Advocate Not In Capital Letters In The Petition
14	D-ABLAPL/36368/2025	BHARAT JALLI	2025-11-27	Signature of petitioner not furnished in V.Nama
15	D-WP(C)/48342/2025	SIVA SANKAR CHAINI	2025-11-27	This may be registered as a PIL

16	D-CRLA/36360/2025	TANMAY MISHRA	2025-11-27	Page nos 599 to 602 not neat. Page no 874 not available. Page nos. 706 707 and 776 not neat. Being aggrieved not mentioned.
17	D-WP(C)/48307/2025	MAHENDRA KUMAR SAHOO	2025-11-27	1 Paragraphs not correctly mentioned in declaration.
18	D-WP(C)/48966/2025	TANMAY MISHRA	2025-11-27	14-NOT PROPERLY INDEXED. Synopsis and date chart not filed.
19	D-CRLMC/36027/2025	BIJAYA KUMAR RAGADA	2025-11-27	1. Name of the Lower Court not correctly furnished of the petition.
20	D-CRLMC/36031/2025	SURYANARAYAN BISWAL	2025-11-27	.Subject Code incorrectly Mentioned
21	D-ABLAPL/36248/2025	ANUPAM DASH	2025-11-27	1. Dates mentioned against Annexure 2, 3 and 4 not found in the body of Annexures
22	D-CRLREV/36472/2025	SARAT KUMAR JENA	2025-11-27	Authentication fee Rs 4.50 /- not paid
23	D-CRLREV/36476/2025	DHANANJAYA MUND	2025-11-27	1 Pages 27 and 28 not legible.
24	D-WP(C)/48020/2025	GANESH PRASAD SAMAL	2025-11-27	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Welfare fund of Rs50/- not paid. Page no. 14 and 15 not neat.
25	D-WP(C)/48234/2025	MANAS KUMAR SWAIN	2025-11-27	Page no. 43 not filed.
26	D-WP(C)/48260/2025	SOMANATH MISHRA	2025-11-27	.Subject Code Not Furnished .
27	D-WP(C)/48235/2025	PRABODHA CHANDRA NAYAK	2025-11-27	.Receipt Showing Serv. copy To ct not Filed.
28	D-ABLAPL/36322/2025	BYOMAKESH TRIPATHY	2025-11-27	1. Name of father of the Deponent mentioned in Sl.2 of Affidavit not correct.
29	D-WP(C)/48250/2025	BIJAY KUMAR BEHERA	2025-11-27	.Subject Code Not Furnished .
30	D-CRLREV/35197/2025	RAMANI KANTA PATTANAIK	2025-11-27	1. Last paragraph of Item No- F in connection with Ground stage may kindly be deleted. 2 Good ground certificate not furnished. 3. Victim and relative mentioned in page no 12 and 13.
31	D-WP(C)/48249/2025	BIJAY KUMAR BEHERA	2025-11-27	Page nos. 13 14 not neat and legible. 2..Subject Code Not Furnished .
32	D-CRLA/36349/2025	TANMAY MISHRA	2025-11-27	Page nos 599 to 602 706 707 and 776 not neat. Page no. 874 not available. Being aggrieved not mentioned.
33	D-CRLMC/36584/2025	SULOCHANA PATRO	2025-11-27	1. C. Copy of F.I.R. to be filed. 2. Annexures-7 8 and 9 described in the petition and not marked in the Index. 3. Annexures-7 8 and 9 not filed.
34	D-ABLAPL/36402/2025	AJAYA KUMAR PRADHAN	2025-11-27	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 8 vide annex-1 not neat. Page 15 not neat.
35	D-TRP(C)/48744/2025	AVIJIT PATNAIK	2025-11-27	Date left blank in both the affidavit.

36	D-CRLMC/36365/2025	KEDAR CHANDRA SARANGI	2025-11-27	1.No. of F.I.R under Annexure-1 does not tally with Synopsis,Petition and I.A.
37	D-CRLMP/36222/2025	SAMBHRAM DAS	2025-11-27	1. Nomenclature not correctly furnished in V.nama.
38	D-CRLMC/36342/2025	BYOMAKESH TRIPATHY	2025-11-27	1. As per Prayer,C.Copy of F.I.R. not filed.2.Annexure-2 not marked on the file. 3. Page no.13 not neat and legible
39	D-CRLA/36340/2025	TANMAY MISHRA	2025-11-27	Page nos 599 to 602 706 707 and 776 not neat. Page no.874 not available. Being aggrieved not mentioned.
40	D-CRLMC/36562/2025	PABITRA KUMAR NAYAK	2025-11-27	.Subject Code incorrectly Mentioned
41	D-CRLA/36372/2025	BHABANI SHANKAR DASPARIDA	2025-11-27	The appellants have been convicted U/Ss.323/307/304-II/34 I.P.C.but mentioned as U/Ss.323/324/304(II) I.P.C. in entire brief
42	D-CRLMC/34968/2025	SISIRA PANIGRAHI	2025-11-27	1.Informant has executed V.nama.2. The name of the Informant/ Victim appears in the copy of the F.I.R. vide Annexure-1
43	D-CMP/48850/2025	RAGHUNATH DASMOHAPATRA	2025-11-27	3-AUTHENTICATION FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 1.A. Fee of Rs.1.10/order be paid on C.Copy on A-3.2.O.Ps No-6 to 8 already transposed to Petitioners No-3 to 5 be deleted. 3.Defendant No-1 and 8 to 12 not made Party in this Petition.
44	D-CRLMC/36313/2025	SOUBHAGYA KUMAR DASH	2025-11-27	1. The name of the Victim/informant appears in the copy of F.I.R.vide Annexure-1.
45	D-CRLMC/36480/2025	ABHISIDDHANTA SAHOO	2025-11-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. L.T.I.of the petitioners no.1 and 4 not attested on V.nama.
46	D-WP(C)/49093/2025	AFRAAZ SUHAIL	2025-11-27	Hologram of Rs.50/- to be paid in V.nama.
47	D-ABLAPL/36257/2025	KULDEEP MOHANTY	2025-11-27	1. A. Fee of Rs.4.95 to be paid on Ann.1.
48	D-CRLMC/36610/2025	SIDDHARTH GOUTAM DAS	2025-11-27	1. C.Copy of F.I.R.to be filed.
49	D-BLAPL/36403/2025	PANCHANAN PANIGRAHI	2025-11-27	i) Date of arrest in para -9 of the petition not correct.
50	D-BLAPL/34341/2025	RAMESH CHANDRA OJHA	2025-11-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i)Rejection order not annexure and page marked.
51	D-CRLMC/36046/2025	JAGANNATH KAMILA	2025-11-27	1. O.P. No. 3 Minor has not been represented through Legal Guardian in cause title. 2. Page

				no.13 not filed. 3. Certified copy of Annex-1 not filed. 4. Page no. 7 repeated twice.
52	D-WP(C)/48022/2025	DILIP KUMAR SAHU	2025-11-27	14-NOT PROPERLY INDEXED. Annexure 2 and 3 not correctly mentioned as per index
53	D-ABLAPL/36242/2025	BIKASH KARNA	2025-11-27	1. Annexure 1 not marked. 2. Undertaking at page 8 not proper.
54	D-ABLAPL/36252/2025	SOUBHAGYA KUMAR DASH	2025-11-27	1. Page marking of Petition in the Index not correct.
55	D-CMP/48690/2025	SOURAV SUMAN BHUYAN	2025-11-27	D.C.Fee of Re.01/- not affixed in the I.A.
56	D-TRPCRL/36490/2025	SUSANTA KUMAR SAHU	2025-11-27	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
57	D-RSA/47694/2025	SOUMYA MISHRA	2025-11-27	R-10 (a) of the L.A.Court not made Party in this Appeal
58	D-CMP/48820/2025	BICHIRA NANDA MOHAPATRA	2025-11-27	3-AUTHENTICATION FEE IS DEFICIENT. 17-REFERENCE CERTIFICATE NOT FURNISHED. 1.Reference Certificate not correctly furnished.2. O.P No-1 being the judicial officer be deleted from the Petition.3.D.A.fee of Rs.1.10/order be Paid on the C.Copy.4.The C.M.P not in proper Format
59	D-WP(C)/48379/2025	PRAFULLA KUMAR MOHAPATRA	2025-11-27	Not properly page marked,Page 8 not marked.
60	D-BLAPL/36412/2025	BIJAY KUMAR BEHERA	2025-11-27	i) Date of rejection order not correct in para-5 of the rejection order
61	D-ABLAPL/36244/2025	KEDAR SANKAR SAHU	2025-11-27	1. Averment taken in vernacular certificate at page 8 not proper.
62	D-BLAPL/36475/2025	DIBYA PRAKASH MISHRA	2025-11-27	Hologram of Rs.50/- not affixed in V.nama.
63	D-BLAPL/36408/2025	LAMBODOR ACHARI	2025-11-27	i) H.C.B.A.M.W.S. of Rs. 50/- not paid. ii).Name Of The Filing Advocate Not In Capital Letters In The Petition
64	D-CMP/48283/2025	PRAVASH CHANDRA JENA	2025-11-27	The discrepancy in the name of O.P No-37 as per Trial Court be reconciled
65	D-WP(C)/48437/2025	SUVENDRA KUMAR BISWAL	2025-11-27	Address of opp.no5 not mentioned.
66	D-CRLMC/36647/2025	DEVASHIS PANDA	2025-11-27	THE NAME OF VICTIM REFLECTED IN PAGE 22 and 26.
67	D-BLAPL/36332/2025	SABYASACHI MISHRA	2025-11-27	Name of the Victim finds in Annexure-1.
68	D-BLAPL/36467/2025	DIBYA PRAKASH MISHRA	2025-11-27	Hologram of Rs.50/- not affixed in V.nama.
69	D-BLAPL/36471/2025	BIBHUTI BHUSAN MISHRA	2025-11-27	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION

70	D-WP(C)/48528/2025	KRISHNA CHANDRA SAHU	2025-11-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.17 not neat and legible.
71	D- BLAPL/36331/2025	BISWABHUSAN DAS	2025-11-27	Page No.11 not legible.
72	D-WP(C)/48322/2025	BUDHIRAM DAS	2025-11-27	This may be registered as a P.I.L
73	D-WP(C)/48677/2025	DIPTI RANJAN MOHAPATRA	2025-11-27	CP No. 542 of 2022 mentioned in the Index (Anx-1)appears to be wrong.
74	D-WP(C)/47893/2025	SAMEER KUMAR DAS	2025-11-27	Page nos 29 and 30 not neat.
75	D- RVWPET/48895/2025	AISHWARYA DASH,A.S.C	2025-11-27	1. Court Fee Payable Rs-12/- , Rs-6/- paid, Rs-6/- to be paid. i) Another not mention in Index, synopsis, date chart.ii) Petitioner has not been authorized by other petitioner to swear both the affidavits.iii) Page mark not properly. v) Legible copy of page no. 80 to 83 are to be filed.
76	D- RVWPET/48897/2025	AISHWARYA DASH,A.S.C	2025-11-27	Court Fee Payable R-12/-, Rs-6/- paid, Rs-6/- to be paid. i) Another not mention in Index,synopsis, date chart. ii) Petitioner has not been authorized by other petitioner to swear both the affidavit. iii)Legible copy of page no 76 to 83 are to be filed. v) Page mark not properly.
77	D-WP(C)/48952/2025	SAMAPIKA MISHRA	2025-11-27	This may be Registered as a C.M.P
78	D-WP(C)/49034/2025	NIRANJAN SINGH (1)	2025-11-27	page no.32 and 33 not in filed correctly. Annexure no. not mentioned in page -2
79	D-RSA/47895/2025	PABITRA KUMAR NAYAK	2025-11-27	1. Court Fee Rs.546.75 Payable Not Paid 2. Put up for further S.R after Payment of C.Fee and C.Copy of the Trial Court Judgment.
80	D-WP(C)/48615/2025	SAROJ KUMAR PADHY	2025-11-27	Page nos. 50 and 51 partly neat
81	D-WP(C)/49020/2025	SUBASH CHANDRA ACHARYA	2025-11-27	Impugned Order dtd. 14.10.2005 and14.11.2025 mentioned in the ground (I) and prayer port of the petition appears to be wrong.2.Objection dtd. 10.07.2025 mentioned in Index(Anx-2) not tally wity under Anx-2.
82	D-CMP/48978/2025	NIRANJAN PRASAD PATRA	2025-11-27	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
83	D- CRLMC/36758/2025	KUNJA SUNDAR DAS	2025-11-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Synopsis and date chart not furnished. 2. Nomenclature not correctly furnished in Reference certificate. 3. Prayer of the CRLMC not correctly furnished. 4. Description of Annexures - 1 and 2 Mentioned in Index does not tally with averments of petition.
84	D-WP(C)/46834/2025	AMIT PRASAD BOSE	2025-11-27	Page nos. 31 to 33 not neat and legible.

85	D-RVWPET/48972/2025	DEBENDRA KUMAR MOHANTY	2025-11-27	Put up for SR after filing of c. copy of impugned order.
86	D-ARBP/48189/2025	LOKESH GOURAV MOHARANA	2025-11-27	1.DCF Rs. 494/- to be paid.
87	D-CRLREV/36502/2025	ARIJEET MISHRA	2025-11-27	Victim and Relative mentioned in page 13.
88	D-WP(C)/48325/2025	ASHIS KUMAR MISHRA	2025-11-27	Letter No. 4655 of dated 04.12.2022 mentioned in the para-4 body of the petition not tally with under Annex-1.
89	D-RVWPET/48885/2025	AISHWARYA DASH,A.S.C	2025-11-27	1.Court Fee Payable Rs-12/-, Rs-6/- paid, Rs-6/- to be paid. i)Another not mention in Index, Synopsis, date chart. ii) Petitioner has not been authorized by other petitioner to swear the both affidavits.iii) Page mark not properly. iv) Legible copy of page no. 79 to 83.
90	D-MACA/46283/2025	SUBHRANSU BHUSAN MOHANTY	2025-11-27	1.Period of Delay 18 days 2. Court Fee Rs. 12, 500/ payable , not paid
91	D-BLAPL/36073/2025	CHIRANJIB ROUT	2025-11-27	1. The Lower Court mentioned in the petition does not tally with that of rejection order.
92	D-WP(C)/48941/2025	SAMAPIKA MISHRA	2025-11-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.
93	D-BLAPL/36457/2025	PRAVAT RANJAN BARIK	2025-11-27	1.Petition not correctly addressed to Honorable Court 2. Page No. 14 not legible. 3.Name of the victim mentioned in page 11-14 (Annexure-1).
94	D-WP(C)/48981/2025	DIPTENDU SUNDAR RAY	2025-11-27	1-COURT FEE IS DEFICIENT. D.c.fee of Rs.6/- to be paid in cause title.
95	D-CRLREV/34476/2025	SHAGUN JOSHI	2025-11-27	1. Period of Delay 670 days delays. Limitation petition not filed.
96	D-CONTC/48364/2025	ADV.	2025-11-27	IN AFFIDAVIT THE DEPONENT NOT AUTHORIZE BY ANOTHER PETITIONER
97	D-CONTC/48358/2025	ADV.	2025-11-27	1. Name of the opp.party not correctly furnished in Index Synopsis Date chart.
98	D-CRLMC/36026/2025	BIBHU PRASAD MOHANTY	2025-11-27	1. PS case number not correctly furnished in para no.7
99	D-CRLMP/36366/2025	KIRTAN DANG	2025-11-27	1-COURT FEE IS DEFICIENT.
100	D-BLAPL/36338/2025	PRANAYA SWAIN	2025-11-27	1.Excise P.R. No. mentioned in the petition does not tally with the Annexure-1. 2.Free copy/certified copy of the Rejection order not filed. 3..Name Of The Filing Advocate Not In Capital Letters In The Petition
101	D-WP(C)/48359/2025	SANTOSH KUMAR DASH	2025-11-27	Date of copy of representation vide annex-6 not tally with Index.
102	D-WA/48760/2025	UMESH CHANDRA BEHURA,A.G.A	2025-11-27	i) Neat copy of page no. 101 to 104,251 to 254, 257,262,270,287,334,343,389,394, are to be filed. ii)Page no. 313 not properly scan. iii) wp(c) no. left blank in I.A. no. 4545/2025. iv) Put up for SR after disposal of I.A. for dispensing with c. copy of order.

103	D-CRLREV/34477/2025	RUCHI RAJGARHIA	2025-11-27	1. Period of Delay 670 days delay. Limitation petition not filed.
104	D-CRLMP/36405/2025	LAMBODOR ACHARI	2025-11-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
105	D-BLAPL/36336/2025	KSHIROD KUMAR ROUT	2025-11-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of victim and informant finds in Annexure-1. Name of the Informant mentioned in synopsis and para-1 of the petition be deleted.
106	D-WP(C)/48373/2025	DHANANJAYA MUND	2025-11-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page 38 not neat.Occupation not mentioned in the affidavit. 2..Receipt Showing Serv.copy To cg not Filed.
107	D-ABLAPL/36314/2025	SOUBHAGYA KUMAR DASH	2025-11-27	1. Paragraph declaration be corrected as 1 to 8.
108	D-WP(C)/48354/2025	KUNAL KUMAR SWAIN	2025-11-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 16 to 27 29,32,36 and 37 not neat.
109	D-BLAPL/34977/2025	BIJAYA KUMAR PARIDA 2	2025-11-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Subject code is not correctly furnished in the Cause Title. 2.In the Synopsis Victim and her husband name is there. 3.Details of the Victim is in the F.I.R.
110	D-WP(C)/46087/2025	ACHYUTANANDA PATTANAIK	2025-11-27	Samarjit mohanty executed Vnama not mentioned in cause title.
111	D-CRLMP/36448/2025	DIPTI RANJAN MOHAPATRA	2025-11-27	.Certified Copy Of Trial Court Order Not Filed
112	D-WP(C)/48944/2025	SAMAPIKA MISHRA	2025-11-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.
113	D-CRLMP/36384/2025	AMITAV TRIPATHY	2025-11-27	.Certified Copy Of Trial Court Order Not Filed
114	D-BLAPL/36416/2025	RAMAKANTA DAS	2025-11-27	1.Name of the petitioner mentioned in the Application does not tally with signature put in V.nama. 2. Annexure-2 as well page no. not done in Free copy of Rejection order.
115	D-BLAPL/31541/2025	LAXMAN PRADHAN	2025-11-27	i)Name and address of the petitioner and relatives mentioned in page nos. 10 to 13 18 23 to 25 30 ii)Annexure -1 not marked in page -9.iii)Age of the petitioner in cause title not tally with Rejection order.
116	D-WA/48761/2025	UMESH CHANDRA	2025-11-27	i) Op. no. 1,4,6,7 in wp(c) are not made party in appeal memo. ii) Status of the appellant not

		BEHURA,A.G.A		correctly furnished.iii) Page mark not properly furnished. iv) Legible copy of page no. 66,69-72,76,78-84,86-97,100-105,107-117,134,145,147-150,152-153,155-165,168,170,-1 79,182-190,193,194,196,197,199-203,208,211,224,225,231,232,250,251,256-271,273-176,280,282 ,314,321,323,369 are to be filed. v) Neat copy of page no. 211,212 and 230 are to be filed.
117	D-BLAPL/36445/2025	SANJIB KUMAR BHANJADEO	2025-11-27	Free copy/certified copy of the Rejection order not filed.
118	D-WP(C)/48673/2025	SUBHADUTTA ROUTRAY	2025-11-27	Page no.28 and 29 not marked in file
119	D-CRLA/36424/2025	SURYAKANTA DWIBEDI	2025-11-27	Code Wrongly indicated 1-Being aggrieved para not available, 2-The name of victim and her details indicated in entire Annexure-1
120	D-CMP/49207/2025	SUBHRANSU BHUSAN MOHANTY	2025-11-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Date mentioned in the Prayer be corrected.
121	D-CRLMP/36290/2025	SUKANTA KUMAR NAYAK	2025-11-27	PAGE NOS.13 and 15 NOT LEGIBLE
122	D-BLAPL/36394/2025	GURU PRASAD BEHERA	2025-11-27	i) Paragraph sl. no. not correct in petition.
123	D-ABLAPL/36382/2025	JAYANTA KUMAR PADHI	2025-11-27	i) Year of the date not correct in para -2 of the petition.
124	D-ABLAPL/36311/2025	SOUBHAGYA KUMAR DASH	2025-11-27	1. Paragraph declaration be corrected as 1 to 8.
125	D-BLAPL/36387/2025	SARAT KUMAR JENA	2025-11-27	i)H.C.B.A.M.W.S. of Rs. 50/- not paid.ii) Order dated 06.08.2025 in C .Copy of Rejection order not in proper place.
126	D-ABLAPL/36386/2025	BIBHUTI KESHARI BISWAL	2025-11-27	i) Year of the C.T. case not mentioned in cause title. ii).Subject Code Not Furnished .
127	D-ABLAPL/36378/2025	SURYAKANTA DASH	2025-11-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
128	D-MATA/47838/2025	OM SWARUP	2025-11-27	1.Period of Delay 526 days
129	D-CONTC/48086/2025	ADV.	2025-11-27	17-REFERENCE CERTIFICATE NOT FURNISHED.
130	D-WP(C)/48628/2025	RAJJEET ROY	2025-11-27	RESPONDENT NO 1 ADDRESS NOT FURNISHED
131	D-MACA/48702/2025	DEBASISH PATNAIK	2025-11-27	1. AU fee RS 2/- not paid 2. vernacular certificate not furnished
132	D-ABLAPL/36293/2025	SUSAMPAD HOTA	2025-11-27	1. GR Case year mentioned in Prayer not correct. 2. Code No. not mentioned in the Petition. 3. Name of the Honorable Judge be deleted from reference certificate. 4. Occupation of the deponent not mentioned . 5. Annexure 1 not attested and page 14 not legible.

133	D-ABLAPL/36295/2025	MANAS KUMAR CHAND	2025-11-27	1. Affidavit Sl.2 be replaced as fathers name instead of husbands name.
134	D-FAO/48863/2025	SABITA RANJAN PATTNAIK	2025-11-27	deposit slip not filed
135	D-ABLAPL/36284/2025	PREETAM MISHRA	2025-11-27	1. Petition Page 1 to 4 not marked. 2. Title of Pet. No.3 not correctly furnished in V.nama.
136	D-MATA/48774/2025	AMITAV TRIPATHY	2025-11-27	Period of Delay 13 days
137	D-WP(C)/48548/2025	NIRANJAN NAYAK	2025-11-27	Book marked not correctly Annexed. Prayer portion date not mentioned.
138	D-WP(C)/48975/2025	SHASHI BHUSAN JENA	2025-11-27	1.D.C.Fee of Rs.2/- To be Paid On V>Nama
139	D-MATA/48815/2025	PRABIN DAS	2025-11-27	Period of Delay 17 days
140	D-TRP(C)/48624/2025	MRUGANKA MAULI PATNAIK	2025-11-27	.Subject Code incorrectly Mentioned
141	D-ABLAPL/36173/2025	SAPAN KUMAR LENKA	2025-11-27	1. G.R. No. not mentioned at para 2 of the petition. 2. Vernacular certificate is not furnished.
142	D-ABLAPL/36292/2025	MANORANJAN ACHARYA	2025-11-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. PS Case No. mentioned in Para 1 not correct. 2. Name of Deponent mentioned in affirmation of Affidavit not correct.
143	D-ABLAPL/36297/2025	MANAS KUMAR CHAND	2025-11-27	1. Sl.2 of Affidavit be replaced as fathers name instead of husbands name. 2. Name of Deponent mentioned in Declaration of affidavit not correct. 3. Code No. mentioned in Petition not correct.
144	D-ABLAPL/36369/2025	MANAS RANJAN DHAL	2025-11-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of Father of the deponent not correctly furnished in the declaration.
145	D-MATA/48933/2025	BYOMAKESH TRIPATHY	2025-11-27	does not lie
146	D-WP(C)/48276/2025	AJAYA KUMAR NANDA	2025-11-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
147	D-BLAPL/36363/2025	PRASANNA KUMAR MISHRA	2025-11-27	i) Name and address of the victim and relatives mentioned in page nos. 8 to 10.(Annexure-1).
148	D-MATA/48935/2025	AJAYA KUMAR PRADHAN	2025-11-27	Period of Delay 10 days 2.AU fee RS 2/ not paid
149	D-WP(C)/48927/2025	MANAS KUMAR SWAIN	2025-11-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Annex-8 not properly page marked.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 27-11-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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